

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &
IA NO. 127 OF 2015**

Dated : 4th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Ind Synergy Ltd.

.... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Kunal Sabharwal

Counsel for the Respondent(s)

:

Mr. C.K. Rai
Mr. Paramhans for R.1

Ms. Suparna Srivastava for R-2

ORDER

List the matter for further hearing on **26.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**